

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:256
ANSWERED ON:23.11.2006
ILLEGAL OCCUPATION OF LAND BY MAFIAS
Chowdhury Shri Adhir Ranjan

Will the Minister of DEFENCE be pleased to state:

- (a) Whether the Union Government is aware that defence land in thousands of acres are under illegal occupation of land mafias in connivance with DGDE officials across the country ;
- (b) If so, the facts thereof ;
- (c) Whether the Government has formulated any time-bound plan to get the encroached land vacated from mafias ;
- (d) If so, the details thereof; and
- (e) The action taken/proposed to be taken by the Government in this regard ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a)to(e) : Illegal occupation of thousands of acres of Defence Land by land mafias in connivance with DGDE officials has not come to notice. Eviction proceedings in accordance with the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 are taken from time to time for removal of encroachments. Since legal proceedings are not time bound it may not be feasible to indicate a strict time frame for removal of all encroachments.